TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI: DATED THE 19th SEPTEMBER, 1977.

NOTIFICATION
(INCOME-TAX)

NO. 1984 (F.NO.197/19/77-IT(AI): In exercise of the powers conferred by clause (v) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Sri Brahmatantra Swatantra Parakala Mutt, Mysore" for the purpose of the said section for and from the assessment year(s) 1976-77.

Sd/-
(M. SHASTRI)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

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Copy to:-

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2. The Commissioner of Income-tax, Karnataka-I, Bangalore, with reference to his letter No.CIB/718/112/76-CIT-I dt.14.3.77.
3. All Commissioners of Income-tax.
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